



Bulletin Part - II

**LEGISLATIVE ASSEMBLY OF THE STATE OF GOA**  
**SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA**  
**THIRD SESSION, 2017**

No.37

**FRIDAY 7 JULY, 2017**

**PRIVATE MEMBERS' RESOLUTIONS FOR 21.7.2017**

The following Private Members' Resolutions have been admitted for discussion on 21 JULY, 2017 in the Legislative Assembly:

Sl. No.	Name of Members	Text of Resolution	Department concerned
1.	S/Shri Pratapsingh Rane, Ravi S. Naik, Filipe Nery Rodrigues, Subash Shirodkar, Aleixo R. Lourenco, Clafasio Dias, Dayanand R. Sopte, Antonio C. Fernandes, Shri Wilfred D'sa and Smt. Jennifer Monserrate.	"This House strongly recommends the Government to appoint additional Mamlatdars to remove the back log of Tenancy and Mundkar cases as the Government is referring the cases from the Civil Courts to the Executive Magistrate."	Revenue
2.	Shri Aleixo R. Lourenco	"This House unanimously resolves the Government that the newly inaugurated Panchayat Ghar at Rachol has facilities like daycare for Senior Citizens, resource room for Special Children and other facilities like Convention Hall under Tribal Schemes as the majority of population comprises of ST people."	Tribal Welfare



3.	S/Shri Pratapsingh Rane, Ravi S. Naik, Filipe Nery Rodrigues, Subash Shirodkar, Chandrakant Kavalekar, Clafasio Dias, Dayanand R. Sopte, Antonio C. Fernandes, Shri Wilfred D'sa and Smt. Jennifer Monserrate.	"This House strongly recommends the Government to have police cars stationed at important points on the highway with loudspeakers, in order to instruct the heavy traffic drivers not following the Highway Code and to allow the slow traffic to move towards the left of the road to ensure safe and smooth flow of vehicles, and thus avoiding accidents."	Home
4.	Shri Chandrakant Kavalekar	"This House strongly recommends the Government that pension received by retired Goan Seamen's be increased to Rs.5000/- per month, in view of the tremendous hardships/sacrifices done by them, working in tough and dangerous situations and earning foreign exchange for the Country thus giving a boost to the economy."	NRI
5.	S/Shri Pratapsingh Rane, Ravi S. Naik, Subash Shirodkar, Dayanand R. Sopte, Antonio C. Fernandes and Shri Wilfred D'sa.	"This House strongly recommends the Government to hand over the Primary Schools which are to be closed for want of sufficient number of students to private educational Institutions who are willing to run the Schools and are able to get students."	Education

ASSEMBLY HALL  
PORVORIM, GOA  
07 JULY, 2017.

N. B. SUBHEDAR  
SECRETARY